

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice issued to all reports. by rep. postman.

Patra
12/7

S.O

A.Ds. not returned.
App. memo also not filed.

for consideration of interim prayer.

Patra
23/7

Bench

A.D. from R-1 & R-3 not returned.

Notice duly served on R-2 & R-4.

App. memo & show cause not filed.

For consideration of interim prayer.

Patra
10/8

Bench

Free copy of the order dt. 13.8.01 given to the both counsel.

Patra
17/8

S.O

02. 24.07.01.

Learned Counsel for the petitioner is absent.

At request further two weeks time is allowed to file show cause.

Adjourned to 13.08.01. for consideration of prayer for interim relief.

J. M.
vice-chairman
24/7
Member (J).

03. 13.08.2001.

It is submitted by Shri S. Biswal, Ld. Counsel on behalf of Ld. Counsel for the applicant Mr. A.K. Mohapatra, that the applicant does not want to proceed with the OA and he wants to withdraw the same and to that effect he has filed a memo.

We have heard Mr. Biswal on behalf of Ld. Counsel for the applicant and Mr. A.K. Bose Ld. Sbl. In view of the memo filed the OA is disposed of as withdrawn.

J. M.
Vice-Chairman
13/8/01
Member (J)